

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3350/07/HDB/2017
NAME OF THE COMPANY	Cybermate Infotek Ltd
NAME OF THE PETITIONER(S)	Wincere Inc & Himanshu P Kansara
NAME OF THE RESPONDENT(S)	Cybermate Infotek Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Narendar Naik	Adv	9845387366	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. D. Narendar Naik learned counsel for the petitioner submitted that he has already complied with the objections raised by Registry. Post the case on 18.10.2017.



Member (Technical)



Member (Judicial)